


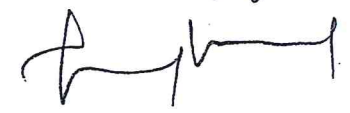
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/130/IB/2018  
PETITION NUMBER : CP/551/IB/2017  
NAME OF THE PETITIONER(S) : DORAIRAJ THILLAIRAJ  
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD  
UNDER SECTION : 60

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

|                  |                    |   |
|------------------|--------------------|---|
| M. L. Ganesh     | Adv. SBI, CBI, PWD |   |
| Geethanjali      | Applicant          | Geethanjali   |
| for T. Natarajan | RP                 | V. Nagarajam  |
| V. Nagarajam     | RP's counsel       |  |
| V. Manivannan    |                    |   |

**ORDER**

Counsels for both the parties present. RP present along with his counsel. Matter is posted for final arguments. It may noted that no further adjournment will be granted. Put up on **24.08.2018 at 2.30 P.M.**

-54-  
**(CH. MOHD. SHERIFF TARIQ)**  
MEMBER (JUDICIAL)